

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 125 OF 2017

Dated: 4th January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:-

NTPC Limited

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. S.Ventakesh
Mr. Pratyush Singh

ORDER

It is represented that service is complete. Nobody has represented on behalf of the respondents. As a last chance, Respondents are directed to file their respective replies on or before 31.01.2018 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed on or before 16.02.2018 after serving copy on the other side.

IA No. 888 of 2017 (for filing additional documents on record) is allowed. Application is disposed of.

List the matter on **19.02.2018**.

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**